

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/10(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	BIRLA GTM ENTREPOSE PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the Applicant

Ms. Sweta Majumdar, Adv.]

Mr. Rakesh Dubey, Adv.] For Municipal Corporation Jalandhar (Respondent)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **14.08.2024**.

**Anamitra Pal
Court Officer**